

an>

Title: Need to include Kadugolla (Adavigolla) community of Karnataka in the list of Scheduled Tribes.

SHRI S.P.MUDDAHANUME GOWDA (TUMKUR) : I would like to draw the kind attention of the hon. Minister of Tribal Affairs to consider the proposal for inclusion of Kadugolla (Adavigolla) community in the Scheduled Tribe list in Karnataka.

Kadugolla (Adavigolla) community in Karnataka is geographically isolated and also socially exclusive and practising their own administration. They also practice seclusion of women at the time of child birth and menstruation. Kadugollas are living below poverty line and their condition is pathetic. More than 80% of the families are landless and about 75% families engage in occupation of rearing sheep and cows.

Government of Karnataka has sent the proposal for inclusion of Kadugolla (Advavigolla) and its other synonyms like Hattigolla in the list of Scheduled Tribes in Karnataka along with ethnographic study.

I urge upon the Union Government through the Hon. Minister of Tribal affairs to consider the proposal for inclusion of Kadugolla (Adavigolla) community in the Scheduled Tribe list under clause (1) and (2) of Article 341 and 342 of the Constitution by increasing the reservation quota of Scheduled Tribes.